

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12195 of 2018

[Arising out of Order-in-Appeal No OIA-CCESA-SRT-APEALS-PS-083-2018-19 dated 22.06.2018 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

International Packaging Products Pvt. Limited Appellant

Survey No. 380/2, Village-Dapada,
SILVASSA, DADRA & NAGAR HAVELI.

VERSUS

Commissioner of Central Excise & ST, Daman Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road,
Vapi, Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE :

Shri SJ Vyas, Advocate for the Appellant
Shri S.N. Gohil, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

FINAL ORDER NO.

DATE OF HEARING/ DECISION : 10.10.2019

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
12028 of 2018.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**